GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1508 ANSWERED ON 09/12/2025

PENDENCY OF WAGE PAYMENTS UNDER MGNREGS

1508. Shri Abhishek Banerjee:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of pendency of wage payments under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from April to October 2025, State and month-wise;
- (b) the average time taken for crediting wages in each State;
- (c) the material-component arrears outstanding as of September 2025; and
- (d) whether a public dashboard for time-bound disclosure of wage delays will be deployed, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a), (b)& (c): Under Mahatma Gandhi National Rural **Employment Guarantee Scheme (MGNREGS, the wage payments are** directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for wage payments are issued daily by the Ministry through the Public Finance Management System (PFMS) based on fund transfer orders received from the States/ UTs after following due procedures. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2024-25 have already been cleared (except in case of State of West Bengal).

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two

tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Under the Scheme, in the current financial year 2025-26 (as on 03.12.2025), an amount of Rs. 69,972.95 crore has been released to the States/Union Territories, which includes Rs. 58,990.15 crore for Wage component and an amount of Rs.10,982.80 crore for Material and Admin components. As Sanction for payment of wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States/UTs after following the due procedures, the fund release status keeps updating on a daily basis. In the financial year 2025-26 (as on 05.12.2025), 97.96% Fund Transfer Orders (FTOs) are generated within 15 days from the closure of muster rolls under Mahatma Gandhi NREGS.

State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 03.12.2025 are given at Annexure.

Mahatma Gandhi NREGS operates Management Information (d): System (MIS) portal within NREGASoft that tracks the status of pending disbursements muster rolls, payments, and delay (nrega.dord.gov.in). compensation for wages continuously urges States/UTs to use these digital tools to expedite wage disbursement, monitor pendency across the mandated T+15 or T+8 timelines, and ensure real-time information on status of wage payments.

Annexure referred to in reply to parts(a), (b)&(c) of LokSabhaUnstarred Question No. 1508 dated 09.12.2025.

State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 03.12.2025 (Rs. in crores)

SI. No.	States/UTs	Wage	Material
1	Andhra Pradesh	399.97	556.3
2	Arunachal Pradesh	12.80	143.6
3	Assam	0.33	404.2
4	Bihar	9.75	396.7
5	Chhattisgarh	3.28	103.6
6	Goa	0.00	0.4
7	Gujarat	59.88	21.3
8	Haryana	0.32	42.6
9	Himachal Pradesh	1.49	68.1
10	Jammu And Kashmir	6.10	192.0
11	Jharkhand	7.58	298.7
12	Karnataka	6.30	575.9
13	Kerala	329.42	186.8
14	Ladakh	0.64	2.4
15	Madhya Pradesh	123.48	643.1
16	Maharashtra	10.78	684.3
17	Manipur	1.76	154.1
18	Meghalaya	4.93	58.7
19	Mizoram	13.48	0.2
20	Nagaland	12.74	87.8
21	Odisha	9.41	227.1
22	Punjab	1.71	113.3
23	Rajasthan	4.45	827.7
24	Sikkim	0.10	2.4
25	Tamil Nadu	225.71	622.8
26	Telangana	0.99	500.0
27	Tripura	1.35	144.4
28	Uttar Pradesh	17.50	1042.8
29	Uttarakhand	1.51	51.1
30	West Bengal	**	*
31	Andaman And Nicobar	0.00	0.0
32	Dadra & Nagar Haveli Daman & Diu	1.29	0.0
33	Lakshadweep	0.00	0.0
34	Puducherry	16.99	0.0
	Total	1286.04	8153.65

^{*}Note: The data as per PFMS/MIS and Pending liability of the previous year for the material component.

**The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.
